HIGH COURT OF MEGHALAYA: SHILLONG.

NOTIFICATION

Dated, 17th August, 2023.

HCM.II/123/2015/Pt./Estt/180: In view of the number of working days in the High Court of Meghalaya coupled with the fact that more than one local holiday has fallen on a weekend and the further fact that there is no summer vacation in this High Court, the Hon'ble the Chief Justice is pleased to declare September 8, 2023 as High Court holiday.

By Order

Memo. HCM.II/123/2015/Pt./Estt/180-A Dated Shillong, the 17th August, 2023 Copy to: -

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The Member Secretary, Meghalaya State Legal Services Authority for favour of kind information.
- 7. The Director of Meghalaya State Judicial Academy for favour of kind information.
- 8. All District & Sessions Judges in Meghalaya for favour of kind information.
- 9. All Registrars/Joint Registrars/Deputy Registrars/Assistant Registrars/Superintendents, High Court of Meghalaya, Shillong for kind information.
- 10. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 11. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 12. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get this Notification uploaded on the Official Website.
- 13. All Officers in charge of various sections of the Registry for information and necessary action.
- 14. Notice Board.
- 15. Office File

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REGISTRAR GENERAL